

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).7865/2025

THE STATE OF KARNATAKA

Petitioner(s)

VERSUS

VINAY RAJASHEKHARAPPA KULKARNI

Respondent(s)

FOR ADMISSION

IA No. 129754/2025 - EXEMPTION FROM FILING O.T.

Date : 05-06-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

[Partial Court Working Days Bench]

For Petitioner(s) :

Mr. Suryaprakash V Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Annam Venkatesh, Adv.
Mr. Zoheb Hossain, Adv.
Mr. Hitarth Raja, Adv.
Mr. Kamal Kishore, Adv.

For Respondent(s) :

Mr. Maninder Singh, Sr. Adv.
Ms. Supreeta Sharanagouda, AOR
Mr. Sharanagouda Patil, Adv.
Mr. Girish G.N, Adv.

Upon hearing the counsel the Court made the following
O R D E R

1. List on 06.06.2025.
2. It shall be open for the respondent to place on

record, any document(s), either during the course of the day or hand over the same during the course of the hearing tomorrow (i.e., 06.06.2025).

(D. NAVEEN)
COURT MASTER (SH)

(NIDHI MATHUR)
COURT MASTER (NSH)